- (c) what are the reasons for disinvesting a Navratna company when it is performing well;
- (d) what are the reasons for RINL incurring losses in the last two years and what efforts the Ministry is making to turn the tables; and
- (e) to what extent not providing captive mines to RINL is contributing to its losses?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) No, Sir.

- (b) Does not arise.
- (c) The Cabinet Committee on Economic Affairs (CCEA) has given "in-principle" approval in the year 2012 on the proposal for disinvestment of 10% paid up equity of RINL out of Government of India shareholding of 100% through initial public offering (IPO) as per the disinvestment Policy of the Government of India.
- (d) Major reasons for losses *inter alia* have been adverse market conditions, lower net sales realizations of steel products, increase in imported and indigenous coal prices and downturn in global steel industry, etc.

Steel is a deregulated sector and role of Government is that of a facilitator. The Government has taken various remedial measures to safeguard the indigenous steel industry which amongst others include trade measures such as anti-dumping duties, safeguard duties and temporary introduction of Minimum Import Price; notified Quality Control Order thereby making BIS standards mandatory for all steel products and imports; notified the policy on Domestically Manufactured Iron and Steel Products in Government procurement which facilitates domestic value addition; and notified National Steel Policy 2017 with a view to encourage long term growth of domestic steel sector, etc.

(e) Major reasons for losses have been brought out in the reply to the point (d) above.

Indian Institute of Travel and Tourism Management

1906. SHRIMATI JAYA BACHCHAN: Will the Minister of TOURISM be pleased to state:

(a) whether Indian Institute of Travel and Tourism Management (IITTM) has recommended the creation of Special Police Force with uniforms sporting Incredible India Logo, for the safety of tourists;

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- (b) if so, the details thereof;
- (c) whether the said Tourist Police will be administered by the Union Government or the State Governments and if so, the details thereof;
- (d) whether tourism sector is creating employment in conformity with tourism policy which is expected to almost double in a decade; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) to (c) Indian Institute of Travel and Tourism Management (IITTM) in its study titled "Functioning of Tourist Police in States/UTs and Documentation of Best Practices", has recommended introduction of the Tourist Police with uniforms sporting Incredible India logo for the safety and security of the tourists.

It has been recommended that the Tourist Police should work under the control of District Police Administration of the concerned State with policing power exclusively for maintaining the safety and security of the tourist.

(d) and (e) As per the 2 Tourism Satellite Account of India (TSAI) and subsequent estimations, the contribution of tourism to total employment of the country, during 2009-10, 2010-11, 2011-12 and 2012-13 were 54.5 million, 58.0 million, 62.0 million and 67.0 million, respectively.

Funds for development of tourism destinations in Amritsar

1907. SHRI SHWAIT MALIK: Will the Minister of TOURISM be pleased to state:

- (a) the quantum of funds allocated for the development of tourist destinations in the year 2016-17 for Amritsar district in view of Amritsar being a very important tourism destination where around two lakh tourists visit daily to pay homage at Golden Temple, Jallianwala bagh, Durgiana temple and other tourism and religious destinations; and
- (b) the quantum of funds allocated and sanctioned for the development of tourist destinations in the year 2017-18 for Amritsar district?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) Sir, a project titled "Development of Karuna Sagar Valmiki Sthal